

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **21.11.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**02:00 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava,  
Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors.  <b>WITH</b>	Mr.D. Abhinav Rao	Mr. K. Udhya Kumar-R2 Ms. Geetika Sharma-R3, R4
2	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhya Kumar-R2 Ms. Geetika Sharma-R3, R4 Mr. Abhinav Rao-R6 ,R7

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By the order of Hon'ble Member (J)  
(Chennai Bench)

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